

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
DAILY CAUSE LIST DATED **10.10.2022** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)

**10.30AM**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Mr. Naresh Salecha, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel of Appellants	Counsel of Respondents
1.	Comp App (AT)(Ins)/358/2022&IA No 818,819,820,821/2022	Mr Babu Manoharan jaikumar Christhuran Vs Mr Umesh garg	K.Newlin Frederick	
2.	Comp App (AT)(CH)98/2022 & IA No 810,811,812/2022	Laly Joseph Vs Indo - Asian News Channel Pvt Ltd	A.M.Sridharan	

Part Heard

S. No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
3.	TA No. 30/2021 (Comp App (AT) (Ins) No 442/2020)	Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr  <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya a R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
4.	TA No. 31/2021 (Comp App (AT) (Ins) No 443/2020)	B. Aklhilandeswari Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
5.	TA No. 32/2021 (Comp App (AT) (Ins) No 444/2020)	S. Rani Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
6.	TA No. 33/2021 (Comp App (AT) (Ins) No 445/2020)	Krishnamoorthy R &Anr Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
7.	TA No. 34/2021 (Comp App (AT) (Ins) No 454/2020)	Sai Trading and Interiors Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1

8.	TA No. 35/2021 (Comp App (AT) (Ins) No 455/2020)	Themes Adz Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd &Anr <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
9.	TA No. 36/2021 (Comp App (AT) (Ins) No 457/2020)	G. Balaji Vs Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors <b>WITH</b>	M/s.Madhusmita Bora	Ms.Anannya R2 Mr.Ragini Gupta Mr.Ravi Rajagopalan R1
10.	TA No. 37/2021 (Comp App (AT) (Ins) No 470/2020)	Sai Enterprises Vs SundaresanNagarajan RP for P Dot G Constructions P Ltd &Anr <b>WITH</b>	M/s.Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
11.	TA No. 50/2021 (Comp App (AT) (Ins) No 215/2020)	Innova Home Buyers Neyveli Association Vs P Dot G Construction P Ltd & 3 Ors	Mr. Shabnam Banu Sushil Sarayu	Mr.Ayush Gupta Mr.Praveen R R1 M/s. Anannya R2 Mr.KinshukChaterje

#### For Hearing

S.No.	Case No.	Name of the Parties	Counsel of Appellants	Counsel of Respondents
12.	Comp App (AT)(INS)No.198/2021 ( IA NO 402/2021,IA No. 401/2021 )	G. Ramakrishna Reddy Vs. Manjeet Bucha	Mr. Lalit Rajput	Ms. Pavithra Sundararajan Mr. K. Moorthy
13.	Comp App (AT)(INS)No.201/2021 ( IA NO 405/2021,IA No. 633/2021,IA No. 453/2022 )	Flinta Real Estate LLP Vs. NEL Holdings South Ltd <b>With</b>	Mr. Udayarkar, Mr. Rangarajan, Mr. Anisha Aatresh,	Surana & Surana
14.	Comp App (AT)(INS)No.199/2021 ( IA No. 632/2021,IA NO 404/2021 )	Flinta Real Estate LLP Vs. NHDPL South Pvt Ltd	Mr. Udayarkar, Mr. Rangarajan, Mr. Anisha Aatresh,	Surana & Surana

#### For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel of Appellants	Counsel of Respondents
15.	Comp App (AT)(INS)No.280/2022 ( IA NO 598/2022,IA No. 597/2022 )	M/s Itakem Finichem Pvt. Ltd. Vs. M/s Iconium Leather Works Pvt. Ltd.	Pawan Jhabakh	
16.	Comp App (AT)(INS)No.305/2021 ( IA NO 644/2021,IA No. 213/2022 )	Muraleedharan V.N Vs. M/s. Hindustan Newsprint Limited	Firm Resolve law Office	Ms. Srishti Thukral for R1 Mr. P.V. Vinod for R2

17.	Comp App (AT)(INS)No.221/2022	Komal Varma Vs. Dakshin Constructions Pvt. Ltd.	Mr.Krishna Ravindran	
18.	Comp App (AT)(INS)No.217/2022 ( IA No. 475/2022 )	Stressed Assets Stabilization Fund Vs. SPISYS Limited	Mr. Varun Srinivasan	
19.	Comp App (AT)(INS)No.338/2022 ( IA No. 764/2022 )	Monitoring Committee through State Bank of India Vs. Apex Drugs Limited	Mr. Pranava Charan M.G, Mr. Vipin Warriar	
20.	Comp App (AT)(INS)No.356/2022	Renuka Devi Rangaswamy - Interim Resolution Professional of M/s. Regen Infrastructure and Services Private Limited Vs. Madhusudan Khemka - Suspended Director of M/s. Regen Infrastructure and Services Private Limited	Mr. K. Gaurav Kumar	
21.	Comp App (AT)(INS)No.351/2021 ( IA No. 728/2021 & IA No. 729/2021 )	Mrs. Kaveri Annamalai Vs. Mr.S.Vaidyanathan IRP Al Ameen Green Energy Pvt, Ltd.	Mr. P. Elayaraj Kumar	
22.	Comp App (AT)(INS)346/2021 ( IA No. 718/2021 & IA No. 717/2021 )	Assistant Commissioner of Central Tax Vs. Sreenivasa Rao Ravinuthala	Ms. Ragha Sudha	Mr. V. Aneesh, for R1 / RP

**For Hearing**

<b>S.No.</b>	<b>Case No.</b>	<b>Name of the Parties</b>	<b>Counsel of Appellants</b>	<b>Counsel of Respondents</b>
23.	Comp App (AT)(INS)No.141/2021	BS Limited (In Liquidation) Vs. Mr. Rajesh Agarwal	Mr. Anil Kumar	Mohammed Umar K for B. Dhanaraj, Adv. for R5.
24.	Comp App (AT)(INS)No.272/2021 ( IA No. 508/2022 & IA No. 589,588,594,590/2021)	Sumit Binani Vs. V. Venkatachalam & Anr	Mr. Sandeep Bajaj	Mr. Y. Suryanarayana for R1. Mr. Aniruth Krishnan for R2

**Copy to:**

**By the order of Hon'ble Member(J)**

**(Chennai Bench)**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)